

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(CA)/19(CHE)2023
PETITION NUMBER : CP/60(CHE)2021
NAME OF THE PETITIONER : Krishna Kumar Mundhra & 4 Others
NAME OF THE RESPONDENT(S) : M/s.Phusaram Mundhra Pvt Ltd
& 4 Others
UNDER SECTION : Rule 11, 32 of NCLT Rules, 2016

①. M. Reshan Abia. for Respondents

M. Reshan Abia

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2) IA(CA)/19(CHE)2023 in CP(CA)/60(CHE)2021

ORDER

Ld. Counsel Mr.T.K.Bhaskar for the Petitioner. Ld. Counsel Mr.Roshan Atiq for the Respondent.

Partly Heard

List the Application and the Petition on **14.06.2024 for Physical hearing at the request of the parties.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)